

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-49 (ND)/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE COMPANY: Gac Infratech Pvt. Ltd. VS. TDI Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Divyanshu Agrawal, Advocate for the Petitioner

ORDER

Notice to the Respondent vide all modes including through the process of the Bench returnable on 24th January, 2018. Dasti as well. Affidavit of service be filed.

-S-d 7

(Deepa Krisnan)
Member (T)

-S-d 7

(Ina Malhotra)
Member (J)